

exchange component of about Rs. 108 crores.

(c) It is not possible at this stage to indicate the time by when the Project will be commissioned.

946. (Transferred to the 9th May, 1984.)

Talcher and Paradeep Fertilizer Plants

947. **SHRI GAYA CHAND BHUYAN:** Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) the reasons for the stoppage of production in Talcher Fertilizers Plant in Orissa;

(b) by when the plant is expected to restart production; and

(c) the measures taken by Government for speedy and timely completion of the Paradeep Phosphate Plant?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) The Talcher Fertilizer plant is under shut-down with effect from 1-4-1984 on account of power cut imposed by Orissa State Electricity Board.

(b) The plant is being kept in readiness to re-start production after resumption of power supply.

(c) The work for the implementation of the Paradeep Fertilizer Project at Paradeep started on 1-1-1983. Work on land development, design and engineering, construction, approach road, provision of power and water etc. has commenced. The plant is likely to be commissioned in November, 1987 and the implementation is progressing as per schedule.

Unused Drug Banks ..

948. **SHRI SUSHIL CHAND MOHUNTA:**

**SHRI BISWA GOSWAMI:
DR. SHANTI G. PATEL:
DR. BAPU KALDATE:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether it is a fact that several unused drug banks on the lines of the

blood banks and eye banks have been set up in some of the metropolitan cities;

(b) whether Government propose to regulate these unused drug banks; and

(c) whether any licences have been issued to any such banks?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) My Ministry is not aware about the setting up of any such drug banks.

(b) and (c) Do not arise.

949. (Transferred to the 3rd May, 1984.)

Resignation by Chairman Engineers India Ltd., to join a Dutch Consultancy Firm

950. **SHRIMATI SUDHA VIJAY JOSHI:** Will the Minister of **ENERGY** be pleased to state:

(a) whether it is a fact that the Chairman and Managing Director of the Engineers India Limited. (EIL) has resigned in order to join a Dutch consultancy firm;

(b) whether Engineers India Ltd. is involved in designing of proposed new gas pipeline; and

(c) whether Netherlands Government/Dutch firms are interested in the contract for the pipelines?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) He has resigned, but he does not propose taking employment with a Dutch consultancy company.

(b) Yes, Sir.

(c) A Dutch company, M/s. Gasunie, has been appointed as back up consultants for EIL for the gas pipeline project. It is not known whether the Netherlands Government or any Dutch firm would be interested in the contract for pipeline construction